

and it cannot discuss affairs relating to whether India is going to be turned into a modern set-up? Rs. 16 crores are spent every year. Defence secrets have gone away, and they are all sitting pretty. Does the Prime Minister deny that she received a letter from Chandigarh, from a director of a national institute, a responsible director and assistant director. That is why I had met you in your Chamber and requested your permission. Is the attitude of Government such as to be tolerated? They will wait till Monday, by which time the man may die? He has written letters to the Prime Minister about his anguish.....

MR. SPEAKER : God help !

SHRI M. L. SONDHI : I am explaining to you the urgency of the matter. And you say we shall wait till Monday ?

MR. SPEAKER : I hope that hon. Member will pity himself when I make my observations. When he came to my Chamber he said that he wanted to make a reference and I said I would ask the hon. Minister to make a statement after he has made the reference. After that, some other notices were also pending, and then I sent a message....

SHRI S. M. BANERJEE (Kanpur) : The hon. Minister is already considering the matter. I had a talk with him.

MR. SPEAKER : I have already admitted a calling-attention-notice. The hon. Minister would not be in a position to make a statement on the calling-attention-notice tomorrow or on Sunday. So, even then, the hon. Member will have to wait. The hon. Member told me that he would be satisfied with the hon. Minister's statement.

SHRI M. L. SONDHI : There have been precedents here. The hon. Minister should make a statement. When the China.....

MR. SPEAKER : I am not allowing anything.....

SHRI M. L. SONDHI : The Prime Minister is stitting pretty here. What does she want to do to preserve the national institute? Letters have been written to her and nothing is being done. This is what devalues democracy in this country. They are using the All India Radio to denounce

several things about their party affairs, but they are doing nothing in regard to scientific matters. What has happened to the Scientific Policy Resolution which Prime Minister Nehru had moved here?

SHRI BAL RAJ MADHOK (South Delhi) : May I make a suggestion ? If he makes a statement here, the matter ends. He can do it this evening. It is a small thing. You can oblige in the matter.

MR. SPEAKER : I have admitted a calling attention motion. The procedure will have to be gone through.

SHRI M. L. SONDHI : It will come up only on Monday.

## 12.21 hrs.

### RE. SECOND OIL REFINERY IN ASSAM

SHRI HEM BARUA (Mangaldai) : Before you pass on to the next item, may I draw your attention to a very relevant matter the demand of the Assam people for a second oil refinery to be established in the State? I submitted an adjournment motion to you this morning. The Prime Minister gave an assurance to the delegation of the Sangram Parishad when they met her here. The movement is not there now. You wanted some respite to think over it, and so the movement is not there for about a month, and still you have not made any announcement. May I request the Prime Minister to make an announcement and have a second oil refinery in Assam in the public sector very soon ?

SHRI S. M. BANERJEE (Kanpur)  
*rose—*

MR. SPEAKER : Yes, Mr. Banerjee, what is it ?

SHRI S. M. BANERJEE : I would only like to know about this oil refinery. You have already agreed yesterday. Shri Kalita has already tabled a motion.

MR. SPEAKER : You cannot raise it without my permission.

SHRI S. M. BANERJEE : Another small point.

MR. SPEAKER : No, no.

SHRI S. M. BANERJEE : You called me. Let me finish.

MR. SPEAKER : I have told you it cannot be brought up without my permission here.

SHRI S. M. BANERJEE : Please allow me to finish.

MR. SPEAKER : It is not on the agenda. How can I allow you ? Anything that is not on the agenda, I cannot permit.

SHRI S. M. BANERJEE : I was submitting before you.....

MR. SPEAKER : Are you on a point of order?

SHRI S. M. BANERJEE : I am not on a point of order.

MR. SPEAKER : Then, kindly sit down. Mr. Sondhi, you have set up a very bad precedent.

SHRI S. M. BANERJEE : It was not a rehearsal. You really called me.

MR. SPEAKER : I did not know what you were going to say. When I learnt it, I asked you to sit down.

SHRI S. M. BANERJEE : You called me.

MR. SPEAKER . Yes, and now I ask you to resume your seat.

12.23 hrs.

RE. MEETING OF CERTAIN OFFICERS WITH SHRI T. T. KRISHNAMACHARI  
—contd.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, कल आप ने कहा था कि मैंने और डा० राम सुभग सिंह ने जो प्रस्ताव दिया है विशेषाधिकार के भंग के बारे में उस के बारे में आप व्यवस्था देंगे। अब मैं यह जानना चाहता हूँ कि यहां पर पी०सी० सेठी साहब ने कहा था कि टी०टी० कृष्णमचारी से जो अफसर लोग मिले थे उनके साथ उन्होंने बजट सम्बन्धी या कर योजना के बारे में कोई बातचीत नहीं की। लेकिन सुरेन्द्र नाथ द्विवेदी साहब ने कहा था कि उन की जानकारी के अनुसार इस तरह

की बातचीत हुई है और फाइल में नोटिंग भी है। उस के बाद प्रधान मंत्री जी ने कहा कि वह आप को फाइल दिखाएंगी तो क्या सदन के समाने यह मामला आएगा या नहीं कि जो बात हुई थी उस के बारे में कोई नोटिंग है या नहीं? अगर नोटिंग है तो चर्चा का विषय क्या था और इस को साबित करने के लिए क्या यह मामला आप विशेषाधिकार समिति के पास भेजेंगे जिससे कि विशेषाधिकार समिति इन अफसरों को बुला सके, उन को शपथ दिला सके और शपथ देने के बाद उन से पूछ सके कि असल में कृष्णमचारी के साथ क्या बातें हुई हैं? यह माननीय सदस्य हैं, सेठी साहब भी माननीय सदस्य हैं, मंत्री भी हैं तो इसलिए सदन को अन्धकार में न रखा जाय और सारे तथ्यों के बारे में यहां खुलासा हो जाय। मैंने यह सुना है कि प्रधान मंत्री ने स्वयं कबूल किया है कि नोटिंग है लेकिन वह बखशी साहब का नहीं है, गोविंदन नायर साहब का है। अब मुझे पता नहीं कि पहले कोई नोटिंग था बाद में वह खत्म किया गया और गोविंदन नायर का नोट आया। इस का पता कैसे चलेगा? इस का खुलासा होना चाहिए। अगर प्रिविलेजज कमेटी में मामला जाता है तो चारों अफसरों को बुलाया जा सकता और है उसका खुलासा हो सकता है। अगर सुरेन्द्र नाथ द्विवेदी जी की बात सही नहीं निकलती है तो मुझे पूरा विश्वास है कि वह मान लेंगे। लेकिन अगर उन की बात सही निकलती है तो फिर मंत्री महोदय को भी माफी मांगनी चाहिए। इसलिए मेरी आप से प्रार्थना है कि आप इस मामले का खुलासा करें और इस को विशेषाधिकार समिति के पास भेज दें।

SHRI S. S. KOTHARI (Mandsaur) : Shri T. T. Krishnamachari's ideas on taxation are obsolete. The Prime Minister must consult some greater people. Otherwise, I do not know what will be the fate of the Indian economy.